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## and Unstarred RISE IN GROUND-NUT OIL PRICES

3324. SHRIAMHED MOHMED BHAI PATEL: Will the Minister of AGRICUL-TURE be pleased to state:

- (a) whether market intervention operations of the National Dairy Development Board (NDDB) continues to remain ineffective in restraining the relentless rise in groundnut Oil prices;
- (b) 'f so, in the meeting of June, 1993 the Empowered Committee or. oil seeds policy had issued directives to the NDDB to dispose off the existing holding of 40,000 tonnes of grond-nut cil by October, 1993;
  - (c) if so, despite these measuresthe NDDB has been unable to tame
- check the rising prices of graundnut oil prices; conditions or scarcity affected;
- (e) whether any further steps have been contemplated to see that NDDB operations help in checking the prices?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) MIO in Oilseeds/Edible Oils prices to oilseed growers but also provided edible oils at reasonable prices through marketing of Dhara Oils and helped in containing price spread in major edible oils.

- (b) Yes, Sir.
- (c) In pursuance of the decision of ECOP, NDDB has been vigorously selling ground nut and mustard oil in several market to have an impact on prices. Between April and October, 1993 approximately 65,000 MT of edible oils were disposed off by NDDB.

(d) and (e) The prices of ground-nut oil prevailed during November, 1993 in its reference market Bombay, are marginally higher than the prices prevailed in November, 1992 but much lower than the price prevailed during November, 1991.

Questions set for

24th Decetnber, 1993

## POLICY FOR DECLARING STATE/ DISTRICT/AREA AS DROUGHT **AFFECTED**

3325. DR. BAPU KALDATE: SHRI SATYA PRAKASH MALA-VIYA:

SHRI DIGVIJAY SINGH: Will the Minister of AGRICULTURE be pleased to state the ground-nut oil prices which have

j (a) whether there is any policy for declaring

- (d) if so, whether Government propose to a State/District/area us having (drought
  - (b) whether there is any criteria" to provide Central assistance to the drought) scarcity affected Stales for relief programme; and
    - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) The execution of relief operations in the wake of natural calamities is undertaken by the State Government concerned. Criteria for declaring has not only helped in ensuring remunerative a particular area as affected by natural calamities including drought has been laid down in the State Relief Manuals.

> (b) and (c) Under the existing scheme for financing relief expenditure a Calamity Relief Fund (CRF) has been constituted for each State with an allocated amount, with Central contribution of 75 per cent and State contribution of 25 per cent for undertaking relief measures in the wake of natural calamities. A State Level Committee headed by the Chief Secretary has been empowered to decide on all matters connected with operation of CRF including norms of assistance. The Statewise allocation of CRF is given in the enclosed Statement.